

COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Review Petition No. 16 of 2015 in Appeal No. 177 of 2012
[I.A. No. 320 of 2015 in A. No. 177 of 2012]

&

Review Petition No. 17 of 2015 in Appeal No. 178 of 2012
[I.A. No. 321 of 2015 in A.No.178 of 2012]

Date: 16th October, 2015

Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of:

Review Petition No. 16 of 2015 in Appeal No. 177 of 2012
[I.A. No. 320 of 2015 in A. No. 177 of 2012]

BSES Rajdhani Power Ltd. Review Petitioner

Vs.

Delhi Electricity Regulatory Commission Respondent

Counsel for the Review Petitioner
/Applicant(s)

:

Mr. Amit Kapur,
Mr. Vishal Anand &
Mr. Sambit Panja

Counsel for the Respondent (s)

:

Mr. Pradeep Misra &
Mr. Shashank Pandit for
R-1

Review Petition No. 17 of 2015 in Appeal No. 178 of 2012
[I.A. No. 321 of 2015 in A.No.178 of 2012]

BSES Yamuna Power Ltd. Review Petitioner
/applicant

Vs.

Delhi Electricity Regulatory Commission Respondent

Counsel for the Review Petitioner
/Applicant(s)

:

Mr. Amit Kapur,
Mr. Vishal Anand &
Mr. Sambit Panja

Counsel for the Respondent (s)

:

Mr. Pradeep Misra &

Mr. Shashank Pandit for
R-1

ORDER

Review Petition Nos. 16 of 2015 & 17 of 2015 have been filed seeking review of the same judgment of this Appellate Tribunal. I.A. No. 320 of 2015 in Appeal No. 177 of 2012 & I.A. No. 321 of 2015 in Appeal No. 178 of 2012 have been filed by the Delhi Electricity Regulatory Commission seeking same clarifications regarding the same judgment of this Appellate Tribunal. Reply to the said I.As filed on behalf of the discoms be taken on record.

Since this Appellate Tribunal is required to consider the Review Petitions of the distribution licensees and also to consider the said I.As filed on behalf of Delhi Electricity Regulatory Commission, we deem it proper to post the aforementioned Review Petitions and I.As together for hearing.

Accordingly, post the above aforementioned Review Petitions and I.As for hearing on **14th December, 2015.**

(T. Munikrishnaiah)
Technical Member
rkt

(Justice Surendra Kumar)
Judicial Member